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BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI
PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 911/2022

IN THE MATTER OF:

PROF. DR. SANJEEV BAGAI & ORS. PETITIONER

VERSUS

DEPARTMENT OF ENVIRONMENT, GNCTD & ORS

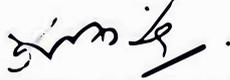
RESPONDENT

N.D.O.H.: 06-02-2024

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FILED BY:



KRITIKA GUPTA | LATIKA MALHOTRA

Counsel for Respondent No. 1/DDA

Enrol No: | D/2750/2015

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New Delhi

Dated: 05-02-2024

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**SHORT REPORT ON BEHALF OF RESPONDENT NO.
6/DDA**

S. K. Meena Son of B. L. Meena, aged about 46 years, working as Dy. Director in office at Delhi Development Authority, INA, Vikas Sadan, New Delhi, do hereby solemnly affirm and state on oath as under: -

1. That I am presently working as Dy. Director HD-IV Division, and as such am duly authorised and competent to affirm the present Affidavit on behalf of the Respondent No. 1/DDA ("Answering Respondent").
2. That this Affidavit has been drafted under my instructions and I say that the facts stated therein are based upon records of the case which I believe to be true and correct to the best of my knowledge and belief.



That the Respondent No. 6 craves leaves of this Hon'ble Court to serve its liberty to file a detailed Affidavit during the course of the proceedings, if the need so arises.

4. That two parks at Vasant Vihar namely, - (1) Green strip GHPS at Vasant Vihar and (2) District Park at Vasant Vihar (Vasant Udhyan) fall within the jurisdiction of the Respondent No. 6/DDA. It is respectfully submitted that pruning of trees in these two parks was last conducted by the DDA in the on 01-11-2019 under the supervision of Sectional Officer (Horticulture), DDA. Thereafter, no pruning of trees has been undertaken by the Respondent No. 6/DDA for the aforesated two parks.

5. That the Respondent No. 6/DDA humbly requests for additional time of 4 weeks to collate data with respect to pruning of trees taken by the Respondent No. 6/DDA in the entire Delhi.

DM to DDA
 I Identify the Deponent
 has signed in My Presence



AF
 DEPONENT
 Horticulture Division IV, DDA
 Sheikh Sarai, Phase-I,
 New Delhi - 110017

VERIFICATION:

05 FEB 2024

Verified at New Delhi on this the 03 day of Feb. 2024 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

CERTIFIED THAT THE DEPONENT
 Shri/Smt./Km. S.K. Meena
 S/o, W/o, D/o, Sh. B.L. Meena
 R/o. T.N. Delhi
 Identified by Kashiraj (son)
 on 05 FEB 2024
 that the contents of the affidavit have
 been read & explained to him and true and
 correct to his knowledge

05 FEB 2024

AF
 DEPONENT
 Horticulture Division IV, DDA
 Sheikh Sarai, Phase-I,
 New Delhi - 110017

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[Signature]